

**SCHEDULE-II
[See Rule 3(2)]**

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS(III) 283/19	SBI, RASMEC vs. Soubhagya Ku. Dash	S.R. Sahu	03.05.2021	03.03.2022
			CS(III) 1290/15	UCO Bank Vs, Jagadish Panda	Bhagaban Guin	04.06.2021	08.03.2022
			CS(III) 995/15	M/s Vidya Bharati Vs. Principal, DAV Public School	B.C. Das vs. S. Mishra	04.06.2021	09.03.2022
			CS(III) 3278/14	SBI, RASMEC vs. Suchalata Sahoo	R.N. Singh	02.09.2021	09.03.2022
			CS(III) 131/19	SBI, SARC vs. Orissa High Tension Industries	S. Sarangi	04.05.2021	09.03.2022
			CS(III) 154/18	Andhra Bank vs. Baba Baidyanath Store & Anr.	A.K. Mishra	03.05.2021	10.03.2022
			CS(III) 259/18	SBI Vs. Gitarani Mallick & ors.	S.K. Swain	03.05.2021	11.03.2022
			CS(III) 152/21	IDBI Bank vs. Shiv Sankar Enterprises & Anr.	R. Sahu	04.05.2021	11.03.2022
			CS(III) 3644/14	SBI Vs. Sonu Kumar Rout	B.C. Panda	03.05.2021	14.03.2022
			CS(III) 120/21	SBI, RASMEC vs. Shradha appropriator unit	S.K. Mohnaty	03.05.2021	14.03.2022
			CS(III) 162/21	SBI, SARC vs. Sai Bhandar	M.K. Jena	26.08.2021	16.03.2022
			CS(III) 3397/14	SBI vs. Maa Sarala Traders & anr.			
			CS(III) 852/19	B.C. Mohanty & Sons (P) Ltd. Vs. Dust Devils & Co.	B. Dhal Vs. B. Routray	11.05.2021	22.03.2022
			CS(III) 45/18	SBI vs. Rohan Ku. Dash & anr.	Smt. S.R. Sahoo	03.05.2021	23.03.2022
CS(III) 288/19	SBI vs. Naaz & co. & anr.	S.K. Mohanty	03.05.2021	17.03.2022			
CS(III) 300/19	Bank of India vs.	L. Dash	03.05.2021	28.03.2022			

				Suddha Odia Mudranee			
			CS(III) 205/20	SBI Vrs. SAR Udyog & Anr.	S. Sarangi	07.07.2020	29.03.2022
			CS(III) 307/11	SBI Vrs. Ajaya Ku. Behera	N. Tripathy	03.05.2021	30.03.2022
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	CS 151/2021	Smt. Malati Pattnaik Vs, Punama Das & others	B.K. Palai Vs. F.M. Pattnaik	19.03.2021	24.03.2022
			CS 67/2021	Jhili Mallick & others Vs. Southco & others	R.K. Mahapatra Vs. L.N. Pati	27.01.2021	22.03.2022
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 6
Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS 47/10	SBI Vrs.Kuna Kabi & Ors.	.S.P. Mishra,	03.05.21	No	30.03.22	280 days	Contested			
			CS 17/17	Canara Bank Vrs. Pradip Sar & Ors.	A.K. Das V. S.K. Mishra		03.05.21	No	31.03.22	281 days	Contested		
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	CS 53/20	Smt. Nandika Rebati Reddy Vs. Branch Manager, LIC of India & Ors.	Raja Lalit Mohan Reddu Vs. Fakir Mohan Pattnaik	25.02.2020	No	05.03.2022	2 years & 1 month	Contested	--	--	U/o VII R-1 CPC

			CS 36/20	Himalaya Publishing House Pvt. Ltd. Vs. Berhampur University & Ors.	Satyabadi Matri Vs. D. Shankar Rao Achary	11.02.2020	No	30.03.20 22	2 years & 1 month	Contested	--	--	U/o VII R-1 CPC
			IA 01/22	Oriental Insurance Co. Ltd. Vs. Miss Rita Nahak & Ors.	P. Ch. Panigrahy Vs. R.N. Sharma	18.02.2020	No	31.03.20 22	1 month 13 days	Contested	--	--	Sec.151 CPC
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 7

Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	1175	Instituted- 32 <u>Received on transfer-18</u> Total-50	50	1175	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	488	05	47	446	
3.	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	293	05	17	281	
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	417	00	07	410	
TOTAL			2373	60	121	2312	